COURT NO. 4

THE HONOURABLE SRI JUSTICE K SREENIVASA REDDY

To be Heard on Tuesday The 24th day of November 2026(AT 10:30 AM - PROCEEDINGS THROUGH HYBRID MODE)

(DAILY LIST)

SNO	CASE	PARTY	PETITIONER ADV.	RESPONDENT ADV.	DISTRICT
FOR BEING MENTIONED					
1	CRP/3259/2026 (OS/1/2001) IA 1/2026 Stay Petition	NIMMALA RAMA KRISHNA ALIAS KRISHNA MURTHY Vs NIMMALA SANGA RAO	SAI GANGADHAR CHAMARTY		WEST GODAVARI
FOR ORDERS					
2	CRP/1801/2024 (IA/800/2022) IA 1/2024 Stay Petition	PATAN SHAKILA BEGUM Vs SHAIKAKBAR BASHA	ANUP KOUSHIK KARAVADI	MEKALA RAMA MURTHY	PRAKASAM
3	CRP/3710/2025 (OS/2191/2022) IA 1/2025 Stay Petition	NARRA PADMAVATHI Vs SHAIK ABDUL QADIR BASHA	B.SUDHAKAR KUMAR	SR-Unserved(no such person) as per postal endorsement. Memo proof of service filed vide usr.no.7294 of 26 & 119135/2026.	KRISHNA
4	CRP/2593/2026 (OSSR/3568/2026) IA 1/2026 Dispense with Petition IA 2/2026 Suspension Petition	MIRIYALA DINESH KUMAR Vs NAMBURI LAKSHMI	SOMISETTY GANESH BABU	ELURU SESHA MAHESH BABU	WEST GODAVARI
5	CC/2606/2026 (WP/7126/2016)	VEGESNA SUBBA RAJU Vs SMT NAGA RANI IAS	V V RAVI PRASAD	SUSHMA YAGANTI	WEST GODAVARI
SPECIALLY IDENTIFIED CASES					
6	CRP/558/2023 IA 1/2023 Injunction Petition	B.PALLAVI Vs S.ADINARAYANA REDDY	A SYAM SUNDAR REDDY		ANANTAPUR
7	CRP/561/2023 (EA/207/2018)	ANIPINDI VENKATA SASTRY (DIED) Vs BONKU PADMA ALIAS PADMAJA	P RAJESH BABU		EAST GODAVARI
8	CRP/563/2023 (IA/1363/2022) IA 1/2023 Stay Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	TAVVA VENKATA SAMBASIVA RAO Vs D.V.S.S. RAVIKUMAR	M SRI ATCHYUT	JUPUDI V K YAGNADUTT E V V S RAVI KUMAR	GUNTUR
9	CRP/900/2023 (IA/366/2021) IA 1/2023 Stay Petition	JAJULA SRINIVAS Vs PEDDIREDDY NAGESWARA RAO	G RAMA GOPAL	P.L.PRABHAKAR	EAST GODAVARI
10	CRP/2002/2023 (IA/432/2021) IA 1/2023 Condone Delay Petition IA 2/2023 Condone Delay in Rep	SMT.ASI YERRAMMA Vs V.VIJAYA KUMAR	G RAMA GOPAL		VISAKHAPATNAM

11	CRP/2003/2023 (IA/430/2021) IA 1/2023 Condone Delay Petition IA 2/2023 Condone Delay in Rep	SMT.ASI YERRAMMA Vs V.VIJAYA KUMAR	G RAMA GOPAL		VISAKHAPATNAM
12	CRP/2004/2023 (IA/431/2021) IA 1/2023 Condone Delay Petition IA 2/2023 Condone Delay in Rep	SMT. ASI YERRAMMA (DIED) Vs V. VIJAYA KUMAR	G RAMA GOPAL		VISAKHAPATNAM

ADMISSION - PAYMENT OF BILLS

13	WP/715/2025	B SUBRAMANYAM CHETTY Vs THE STATE OF AP	K SRINIVAS	GP FOR IRRI AND CAD	CHITTOOR
14	WP/13875/2026 IA 1/2026 Direction Petition	M/S SIGMA CREATIONS Vs THE STATE OF ANDHRA PRADESH	MODAPOTHULA SUMALATHA	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	SPS NELLORE
15	WP/25344/2026 IA 1/2026 Direction Petition	M/S. ENGINEERING PROJECTS (INDIA) LIMITED Vs THE STATE OF ANDHRA PRADESH	S SIVA KUMARI	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	PRAKASAM
16	WP/28957/2026 IA 1/2026 Direction Petition	G SRIDHAR GOPALA KRISHNA Vs THE STATE OF ANDHRA PRADESH	VENKAT CHALASANI	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KRISHNA
17	WP/29331/2026 IA 1/2026 Direction Petition	NAS BABU CONSTRUCTIONS PVT LTD Vs THE STATE OF ANDHRA PRADESH	BOLLA KIRAN KUMAR	GP FOR IRRIGATION COMM AREA DEV GP FOR FINANCE PLANNING	KRISHNA
18	WP/31664/2026 IA 1/2026 Direction Petition	SMT. VANGALA PRAMEELAMMA Vs THE STATE OF ANDHRA PRADESH	J U M V PRASAD	GP FOR IRRI AND CAD GP FOR FINANCE PLANNING	KURNOOL

ADMISSION (IRRIGATION)

19	WP/25987/2021 IA 1/2021 Direction Petition IA 2/2021 Vacate Stay Petition IA 1/2022 Vacate Stay Petition	SIRIPURAPU RAMA RAO Vs THE STATE OF ANDHRA PRADESH	A S C BOSE	GP FOR IRRIGATION COMM AREA DEV N SRIHARI (Standing Counsel for ZPP MPP and GRAM PANCHAYAT) E V V S RAVI KUMAR GP FOR REVENUE GP FOR IRRI AND CAD (AP)	VIZIANAGARAM
20	WP/33832/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	BOYA ANIL KUMAR Vs THE STATE OF AP	K MALLIKARJUN	GP FOR HOME GP FOR IRRI AND CAD M SOLOMON RAJU D KASI RAO GP FOR REVENUE R2 R6 UNSERVED,	KURNOOL

21.1 along with 21

21	WP/36786/2025 IA 1/2025 Direction Petition IA 1/2026 Implead Petition	ADABALA SAGARA SREEN Vs THE STATE OF ANDHRA PRADESH	V ESWARAIAH CHOWDARY	GP FOR IRRI AND CAD JAMI MADHAVI GP FOR PANCHAYAT RAJ RURAL DEV	EAST GODAVARI
21.1	WP/15448/2025 IA 1/2025 Suspension Petition IA 2/2025 Implead Petition IA 3/2025 Vacate Stay Petition	ADABALA VENKATA VENU GOPAL Vs THE STATE OF AP	NALLI SUNIL RAO	GP FOR IRRI AND CAD JAMI MADHAVI Yarraguntla.Koteswara Rao Standing Counsel For Zilla Praja Parishads Mandal Praja Parishads and Gra	EAST GODAVARI

22	WP/7656/2026 IA 1/2026 Direction Petition	KOLLA RAMAIAH Vs THE STATE OF AP	BHOOMA MAHARSHI REDDY	GP FOR IRRI AND CAD	SPS NELLORE

23.1 along with 23

23	WP/8398/2026 IA 1/2026 Direction Petition IA 2/2026 Vacate Stay Petition IA 3/2026 Vacate Stay Petition	DODDIPALLI RAJA REDDY Vs THE STATE OF ANDHRA PRADESH	G L NAGESWAR RAO	GP FOR IRRI AND CAD GP FOR HOME GP FOR REVENUE	CHITTOOR
23.1	WP/3864/2025 IA 1/2025 Direction Petition IA 2/2025 Direction Petition	DODDIPALLI RAJA REDDY Vs THE STATE OF ANDHRA PRADESH	G L NAGESWAR RAO	GP FOR REVENUE GP FOR HOME	CHITTOOR
24	WP/13968/2026 IA 1/2026 Direction Petition	PACHIPALA RADHA KRISHNA REDDY Vs THE STATE OF ANDHRA PRADESH	GRANDHI PRIYANKA	GP FOR IRRI AND CAD GP FOR REVENUE	SPS NELLORE
25	WP/26301/2026 IA 1/2026 Direction Petition	GOGULA NAGI REDDY Vs THE STATE OF AP	SARIPUDI RAJA MOULI	GP FOR IRRI AND CAD GP FOR REVENUE	GUNTUR
26	WP/28714/2026 IA 1/2026 Direction Petition	NAKKA KRISHNA RAO ALIAS RAMA KRISHNA Vs THE STATE OF ANDHRA PRADESH	P NAGENDRA REDDY	GP FOR IRRI AND CAD T DIWAKAR REDDY GP FOR REVENUE	SRIKAKULAM

ADMISSION (CIVIL SUPPLIES)

27	WP/477/2025 IA 1/2025 Direction Petition IA 2/2025 Suspension Petition	SANDIREDDY PAVAN KUMAR Vs THE STATE OF AP	PILLIX LAW FIRM	GP FOR CIVIL SUPPLIES G L NAGESWAR RAO	SPS NELLORE
28	WP/32029/2025 IA 1/2025 Direction Petition	T RATNAMMA Vs THE STATE OF ANDHRA PRADESH	V R REDDY KOVVURI	GP FOR CIVIL SUPPLIES	YSR KADAPA
29	WP/18987/2026 IA 1/2026 Direction Petition	C NADAMUNI Vs THE STATE OF ANDHRA PRADESH	MADHU SUDHAN P	GP FOR CIVIL SUPPLIES GP FOR REVENUE	CHITTOOR
30	WP/22510/2026 IA 1/2026 Suspension Petition	RAMAVATH SEVYA NAIK Vs THE STATE OF ANDHRA PRADESH	D KRISHNA MURTHY	GP FOR CIVIL SUPPLIES	GUNTUR
31	WP/23116/2026 IA 1/2026 Direction Petition	S KUMARA SWAMY Vs THE STATE OF A.P.	V SUDHAKAR REDDY	GP FOR CIVIL SUPPLIES SANTHI CHANDRA	SPS NELLORE
32	WP/23828/2026 IA 1/2026 Suspension Petition	DAILI RAMANAMMA Vs THE STATE OF ANDHRA PRADESH	RAJU GUBBALA	GP FOR CIVIL SUPPLIES SIVAPRASAD REDDY VENATI	SRIKAKULAM
33	WP/26655/2026 IA 1/2026 Suspension Petition	PATIBANDIA RADHAKRISHNA Vs THE STATE OF ANDHRA PRADESH	BHOOMA MAHARSHI REDDY	GP FOR CIVIL SUPPLIES NAGA PRAVEEN VANKAYALAPATI GP FOR REVENUE	PRAKASAM
34	WP/26959/2026 IA 1/2026 Direction Petition IA 2/2026 Additional Material Petition	C REDDY KUMARI Vs THE STATE OF ANDHRA PRADESH	NAGENDRA BABU PARAGATI	GP FOR CIVIL SUPPLIES GP FOR REVENUE	YSR KADAPA

35.1 along with 35

35	WP/28095/2026 IA 1/2026 Suspension Petition IA 2/2026 Direction Petition IA 3/2026 Direction Petition	M/S. MADHURI BHARAT GAS GRANNIN VITRAK Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	GP FOR CIVIL SUPPLIES	KURNOOL
35.1	WP/5191/2024 IA 1/2024 Direction Petition IA 2/2024 Direction Petition IA 1/2026 Vacate Stay Petition	M/S THE ANDHRA PRADESH STATE LPG DISTRIBUTORS ASSOCIATION Vs THE STATE OF ANDHRA PRADESH	JAVVAJI SARATH CHANDRA	ADDL ADVOCATE GENERAL MALLAMPALLI SRINIVAS(CENTRAL GOVT COUNSEL)	KRISHNA
36	WP/28709/2026 IA 1/2026 Direction Petition	KOMMAA CHANDRA SEKHAR REDDY Vs THE STATE OF ANDHRA PRADESH	N RANGA REDDY	GP FOR CIVIL SUPPLIES GP FOR REVENUE SRINIVASA RAO NARRA	ANANTAPUR
37	WP/29255/2026 IA 1/2026 Direction Petition	OM PRAKASH REDDY Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR CIVIL SUPPLIES K SRINIVAS	ANANTAPUR
38	WP/29410/2026 IA 1/2026 Direction Petition	D. S RAMI REDDY Vs THE STATE OF ANDHRA PRADESH	MARELLA RADHA	GP FOR CIVIL SUPPLIES	CHITTOOR
39	WP/30420/2026 IA 1/2026 Stay Petition IA 2/2026 Vacate Stay Petition	UDARAGUDI CHIRANJEEVI Vs THE STATE OF ANDHRA PRADESH	Alapati Vivekananda	GP FOR CIVIL SUPPLIES	PRAKASAM
40	WP/32311/2026 IA 1/2026 Stay Petition	D. PREM KUMAR Vs THE STATE OF ANDHRA PRADESH	N ASWARTHA NARAYANA	GP FOR CIVIL SUPPLIES	ANANTAPUR
FINAL HEARING					
41	WP/24201/2006	G.V. PRATAP REDDY HYDERABAD Vs THE GOVT. OF A.P. HYDERABAD & 5 OTHERS	M/S INDUS LAW FIRM	GP FOR IRRI AND CAD (AP)	YSR KADAPA
FOR ADMISSION (CRP MATTERS)					
42	CRP/2225/2026 (OS/96/2019) IA 1/2026 Stay Petition	SANABOINA MADHUSUDHANA RAO Vs EYUNNI VENKATADRI	PECHATHY RANGA RAO	PUPPALA RAMA YETHI RAJA PRAJITH	WEST GODAVARI
ADMISSION					
43	CRP/22/2023 (CMA/1/2020) IA 1/2023 Stay Petition	G.LAKSHMI DEVI Vs G.NIRMAL KUMAR	SESHADRI GOALLA	KASA JAGANMOHAN REDDY SR APP.by m/s.Kasa Jaganmohan Reddy (adv).	ANANTAPUR
44	CRP/31/2023 (EP/109/2018) IA 1/2023 Condone Delay Petition IA 2/2023 Stay Petition	B.V. RAGHAVALU Vs J.RAMESH REDDY	HARISH KUMAR RASINENI	N ASWARTHA NARAYANA	ANANTAPUR
45	CRP/222/2023 (IA/766/2018) IA 1/2023 Stay Petition	M/S.CHOLAMANDALAM MS GENERAL INSURANCE COMPANY LIMITED Vs MANDALI MAHALAKSHMI	GUDI SRINIVASU	S MURALI MOHAN AMANCHARLA SATISH BABU RR1to3-App by m/s.S.Murali Mohan (adv. RR4to6-unserved(addressee left)vide memo filed usr.no.18723 of23. r7-served.	KRISHNA
46	CRP/263/2023 (IA/470/2022) IA 1/2023 Stay Petition	BARMA SYAMALA Vs GANGAVARAPU MANOGNA	SRINIVAS MANCHANAPALLI		KRISHNA

47	CRP/322/2023 (IA/476/2022) IA 1/2023 Stay Petition	NAKKAGARI NARAYANA REDDY Vs B VENKATARAMANA	M VENKATA RAMANA REDDY	N PRAMOD	CHITTOOR
48	CRP/428/2023 (EP/881/2018) IA 1/2023 Condone Delay Petition IA 2/2023 Dispense with Petition IA 3/2023 Stay Petition	M MUNTHAZ BEGUM DIED Vs RAMGOWNI ANIL KUMAR GOWD	. E V V S RAVI KUMAR	. MD MUJUBYUDDIN	ANANTAPUR
49	CRP/489/2023 (IA/241/2021) IA 1/2023 Condone Delay in Rep IA 2/2023 Stay Petition	SUNKARA SIVARAM Vs KORUKONDA VENKATA RAJU	P RAJASEKHAR	I BALA SUBRAHMANYAM	EAST GODAVARI
50	CRP/1224/2023 (IA/569/2019) IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition	BUSI PRABHAKARARAO Vs BUSI KRISHNA MURTHY	R S MANIDHAR PINGALI	P S P SURESH KUMAR	KRISHNA

51.1 along with 51

51	CRP/1367/2023 (CMA/2/2019)	B NANDA KISHORE REDDY Vs M PARVATHAMMA	O M R LAW FIRM	S SRAVANA SANDHYA	ANANTAPUR
51.1	CRP/1362/2023 (CMA/3/2019) IA 1/2023 Injunction Petition	B HARI PRAKASH REDDY Vs M PARVATHAMMA	O M R LAW FIRM	S SRAVANA SANDHYA	ANANTAPUR
52	CRP/1473/2023 (EP/755/2022) IA 1/2023 Stay Petition IA 2/2023 Vacate Stay Petition	ORIENTAL INSURANCE COMPANY LIMITED Vs PADMASHRI ENTERPRISES	P BHASKAR	Y V ANIL KUMAR SR- App by M/s. Y V Anil Kumar(Adv)	PRAKASAM
53	CRP/2230/2023 (IA/356/2023) IA 1/2023 Stay Petition	VARRE VENKATA BHARATHI Vs BAVISETTY KRISHNA RAO	TURAGA SAI SURYA	NARASIMHA RAO GUDISEVA	KRISHNA
54	CRP/1137/2024 (EP/64/2019) IA 1/2024 Condone Delay Petition	ATTAR MASOOD VALI Vs THE DEPOT MANAGER	MANOJ KUMAR BETHAPUDI	ARAVALA RAMA RAO(SC FOR APSRTC KKAC) SAI MANOJ REDDY L SR-App by m/s.K.Viswanatham (adv).	ANANTAPUR
55	CRP/1259/2024 (EP/11/2022) IA 1/2024 Stay Petition	MOPIDEVI NAGARJUNA Vs ALAPATI RAMA DEVI	K JYOTHI PRASAD	ELURU SESHA MAHESH BABU	GUNTUR
56	CRP/1337/2024 (IA/1427/2015) IA 2/2024 Dispense with Petition	K KODANDA RAMA SARMA Vs SUB-COLLECTORLAO	SRINIVASULU P		KRISHNA
57	CRP/1930/2024 (EP/30/2022) IA 2/2024 Stay Petition	DASIREDDY UMA Vs MADEPATI THIRUMURTHALA REDDY	S SYAMSUNDER RAO	MEDAPATI SANTOSH REDDY	WEST GODAVARI
58	CRP/2208/2024 (EP/33/2022) IA 2/2024 Stay Petition	ARUNODAYA CATERERS PVT. LTD. Vs DESU VENKATA SUBBA RAO	P DURGA PRASAD	AKULA VAMSI KRISHNA	KRISHNA

59	CRP/3161/2024 (IA/1122/2023) IA 1/2024 Stay Petition	MURUKUTI AMMANI Vs NELLORE SREEKAR REDDY	SIVAPRASAD REDDY VENATI		SPS NELLORE
60	CRP/382/2025 (IA/149/2022) IA 1/2025 Stay Petition IA 1/2026 Condone Delay Petition IA 2/2026 Set Aside Abatement IA 3/2026 L R Petition	ATTAR KHAJAKHIZAR Vs A MOHAMMAD SHARIEF	KONA N.D.V.RAMANA RAO		CHITTOOR
61	CRP/394/2025 (IA/298/2023) IA 1/2025 Stay Petition	NAGALLA KIRAN @ ANKAIAH Vs BANDATMAKURU SATHYAVATHI	C SUBODH	SIVAPRASAD REDDY VENATI	SPS NELLORE

62.1,62.2,62.3,62.4 along with 62

62	CRP/675/2025 IA 1/2025 Suspension Petition IA 1/2026 Receive Docs Petition	THE DIVISIONAL FOREST OFFICER Vs SAGIRAJU SURYANARAYANA RAJU	GP FOR ARBITRATION		VISAKHAPATNAM
62.1	CRP/676/2025 IA 1/2025 Suspension Petition IA 1/2026 Receive Docs Petition	THE DIVISIONAL FOREST OFFICER Vs SMT MEESALA USHARANI	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
62.2	CRP/677/2025 (APPEAL/1/2014) IA 1/2025 Suspension Petition IA 1/2026 Receive Docs Petition	THE DISTRICT FOREST OFFICER Vs INDUKURI VENKATA NARASIMHA RAJU	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
62.3	CRP/678/2025 IA 1/2025 Suspension Petition IA 1/2026 Receive Docs Petition	THE DIVISIONAL FOREST OFFICER Vs MUDUNURI VENKATA NARASIMHARAJU	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
62.4	CRP/1121/2025 (F1/1/2016) IA 1/2025 Suspension Petition IA 1/2026 Receive Docs Petition	THE DIVISIONAL FOREST OFFICER Vs NAMBURU VENKATA SURYA VARAHA RAMAKRISHNA RAO	GP FOR ARBITRATION	S RAJAN	VISAKHAPATNAM
63	CRP/729/2025 IA 1/2025 Direction Petition	POORNAKANTI ALIAS ADDALA SREE RANI Vs NIL	HARINATH REDDY SOMA		SPS NELLORE
64	CRP/1080/2025 (IA/1006/2024) IA 1/2025 Stay Petition	KATURI SUSEELA Vs KATURI KIREETHI	NAGA PRAVEEN VANKAYALAPATI	GALLA RAMA KOTESWARA RAO MADHU SUDANA SAI RAM ASADI	PRAKASAM
65	CRP/1585/2025 (EP/3/2019) IA 1/2025 Suspension Petition	J RAMACHANDRUDU Vs P GOPALA KRISHNA	GANTA EDIGA RAKESH GOUD	MURALI LINCOLN	KURNOOL
66	CRP/1678/2025 (EP/23/2025) IA 1/2025 Stay Petition	MEDIKONDA SADANANDA BABU Vs GUTTAPALLI SAMBASIVA RAO	KAVITHA GOTTIPATI	PEDDI VIJAYBHASKAR	GUNTUR
67	CRP/1730/2025 IA 1/2025 Stay Petition IA 1/2026 Extension Petition	PALLA KONDALARAYUDU Vs KOPPULA HEMANANADA RAO	T N M RANGA RAO		EAST GODAVARI

68	CRP/1757/2025 (IA/475/2019) IA 1/2025 Stay Petition	VALLURU SRIHARI Vs JAKKAMPUDI MOHAN RAO	JAVVAJI SARATH CHANDRA	M RAVINDRA	SPS NELLORE
69	CRP/1987/2025 (IA/586/2025) IA 1/2025 Stay Petition	GADDE SANTHAMMA Vs DOMMARAJU BHARATHA RAJU	SIVAPRASAD REDDY VENATI	K NARSI REDDY	SPS NELLORE

70.1,70.2 along with 70

70	CRP/2809/2025 (IA/358/2025) IA 1/2025 Stay Petition	MEDARA ANJANEYULU Vs PADMA CHALAMAIAH	PAMARTHI KAMESWARA RAO	MANDA VENKATESWARA RAO AMANCHI ROYAL	YSR KADAPA
70.1	CRP/2810/2025 IA 1/2025 Stay Petition	MEDARAANJANEYULU Vs PADMA CHALAMAIAH	PAMARTHI KAMESWARA RAO	MANDA VENKATESWARA RAO AMANCHI ROYAL	YSR KADAPA
70.2	CRP/2964/2025 (OS/57/2020) IA 1/2025 Stay Petition	MEDARA ANJANEYULU Vs PADMA CHALAMAIAH	PAMARTHI KAMESWARA RAO	MANDA VENKATESWARA RAO AMANCHI ROYAL	YSR KADAPA

71.1 along with 71

71	CRP/2937/2025 (IA/145/2025) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KATRAGADDA LIKITHA Vs KARNATI SUDHAKARA RAO	K ANJANA RAMA KAMESWARI	MOHANNAIR RAJEEV KUMAR	KRISHNA
71.1	CRP/3119/2025 (OS/16/2019) IA 1/2025 Dispense with Petition IA 2/2025 Stay Petition	KATRAGGADA LIKITHA Vs KARNATI SUDHAKARA RAO	K ANJANA RAMA KAMESWARI	MOHANNAIR RAJEEV KUMAR	KRISHNA
72	CRP/3145/2025 (OS/23/2023) IA 1/2025 Stay Petition	MUDIMALA VENKATA SIVA PRASAD REDDY Vs M MURALI @ MACHA MURALI	M SIVA JYOTHI	PAPUDIPPU SASHIDAR REDDY	YSR KADAPA
73	CRP/3296/2025 (OS/52/2017) IA 1/2025 Stay Petition	VELLANKI SUBAHSH CHANDRA BOSE Vs VALLURI KAVITHANATH	VENNA KALYAN CHAKRAVARTHI	M R K CHAKRAVARTHY	KRISHNA
74	CRP/3758/2025 (IA/1181/2024)	SIDHANTHAPU VIJAYA KUMAR Vs SIDHANTAPURA BABY	RAJA BABU DUGGANA	V V L N SARMA	EAST GODAVARI
75	CRP/178/2026 (OS/8/2022) IA 1/2026 Stay Petition	PARASA ANJANAVATHI Vs OLETI ALIAS CHITTIBOMMA VEERA VANI	SAI GANGADHAR CHAMARTY	C B ADARSH KUMAR	KRISHNA
76	CRP/268/2026 (OS/228/2023) IA 1/2026 Stay Petition	ZAMPANI NAGESWARA RAO Vs GODA CHINNA REDDY	KAMATAM NAGENDRA REDDY	HABIBULLA SHAIK	GUNTUR
77	CRP/381/2026 IA 1/2026 Stay Petition	ABBIREDDY RAMA CHANDRA REDDY Vs KADIMISETTI GANDHAMAMBA	SAMBOJU BALA GOPAL	KROVI LAKSHMI SUVARCHALA NARASIMHA RAO GUDISEVA T N M RANGA RAO	EAST GODAVARI
78	CRP/435/2026 (OS/159/2018)	KONDETI PULLAIAH NAIDU Vs SK NAZEER BASHA	A SYAM SUNDAR REDDY	DEVARAM SRIHARI	KRISHNA

79	CRP/506/2026 IA 1/2026 Condone Delay in Rep IA 2/2026 Direction Petition	BOYA SIDDAPPA Vs BOYA ALLAMMA	KAKARLA CHANDRA SEKHAR		KURNOOL
80	CRP/701/2026 (OS/329/2018) IA 1/2026 Stay Petition IA 2/2026 Extension Petition	KATASANI MAHESWAR REDDY Vs SINGAMALA JAYA SHANKAR	N ASWARTHA NARAYANA	SODUM ANVESHA	YSR KADAPA
81	CRP/809/2026 (OS/157/2006) IA 1/2026 Stay Petition	MADETI RAMADEVI Vs VANDANAPU BASAVAMMA	YASWANTH GADE	SIREESHA RANI VALLABHANENI	WEST GODAVARI
82	CRP/1004/2026 (EP/8/2026) IA 1/2026 Stay Petition	MADDALI PURNACHANDRA RAO @ PURNACHANDRA SEKHAR Vs EZZADA APPA RAO	MANGENA SREE RAMA RAO	NARASIMHA RAO GUDISEVA	KRISHNA
83	CRP/1262/2026 (OS/14/2014) IA 1/2026 Stay Petition IA 2/2026 Stay Petition	PUSHADAPU SEETHA MAHA LAKSHMI @ SEETHAMMA Vs PUSHADAPU SAMBASIVA RAO	SAI GANGADHAR CHAMARTY	GHANTASALA UDAYA BHASKAR	GUNTUR

FOR ADMISSION (SA MATTERS)

84	SA/471/2026 (AS/45/2019) IA 2/2026 Stay Petition	ARIGI SRINIVASA RAO Vs BANGARU RAMA MOHAN GUPTA	G V S MEHAR KUMAR	BANDI SRIHARI	WEST GODAVARI
85	SA/747/2026 (AS/4/2010) IA 1/2026 Condone Delay Petition	BOKKA JAGANNADHAM Vs PECHETTI BALAIAH	AKULA SRI KRISHNA SAI BHARGAV	G SEKHAR REDDY	WEST GODAVARI
86	SA/755/2026 (AS/16/2023) IA 1/2026 Stay Petition	MADDIPATI SATYA VEERA VENKATA RAMA DEVI Vs KANKATALA SRINIVAS	P VIVEK	NARASIMHA RAO GUDISEVA	WEST GODAVARI

FOR ADMISSION (CC MATTERS)

87	CC/2050/2022 (WP/28533/2021) IA 1/2026 Leave Petition	DASARI MALLIKARJUNA RAO Vs K.SUNITHA	CH SRINIVAS	. T N M RANGA RAO	CHITTOOR

88.1,88.2,88.3,88.4 along with 88

88	CC/2193/2022	MATHANGI NAGAIAH Vs SRI SASHI BUSHAN KUMAR	SUDEEPTHI POTLURI	S SIVA KUMARI C VAMSI KRISHNA RAMAKRISHNA PATIVADA	YSR KADAPA
88.1	CC/2194/2022 (WP/15866/2016)	PALLE VIJAYA LAKSHMI Vs SRI SASHI BUSHAN KUMAR	SUDEEPTHI POTLURI	S SIVA KUMARI C VAMSI KRISHNA RAMAKRISHNA PATIVADA	YSR KADAPA
88.2	CC/2195/2022 (WP/15845/2016)	KONETI VENKATA LAKSHUMMA Vs SASHI BUSHAN KUMAR	SUDEEPTHI POTLURI	S SIVA KUMARI C VAMSI KRISHNA RAMAKRISHNA PATIVADA	YSR KADAPA
88.3	CC/2196/2022 (WP/43836/2016)	KONDURU NADIPAMMA Vs SRI SASHI BUSHAN KUMAR	SUDEEPTHI POTLURI	S SIVA KUMARI C VAMSI KRISHNA RAMAKRISHNA PATIVADA	YSR KADAPA
88.4	CC/2197/2022	GOPAVARAM PROJECT SITE COOPERATIVE JOINT FANNING SOCIETY (REGD. RC NO.15) Vs SRI SASHI BUSHAN KUMAR	SUDEEPTHI POTLURI	S SIVA KUMARI C VAMSI KRISHNA RAMAKRISHNA PATIVADA	YSR KADAPA

89	CC/3580/2022 (WP/17398/2021)	M.PARVATHI Vs M.HARI NARAYANA	K KOUTILYA	. NARASIMHA REDDY. G . L	CHITTOOR
90	CC/5151/2022 (WP/32961/2011)	M.SREENIVASULU Vs SRI DR.POLA BHASKAR IAS	CKR ASSOCIATES		ANANTAPUR
91	CC/5250/2022 (WP/17898/2021)	KUNDURTHI SANKARA CHARI Vs SRI R. KARIKAL VALAVEN	NIMMAGADDA REVATHI		PRAKASAM
92	CC/6375/2022 (WP/19419/2021)	KALLA DHARMA RAO Vs M.LAVANYA	KISHORE KUMAR.A	P SUBASH	SRIKAKULAM
93	CC/6694/2022 (WP/19164/2021) IA 1/2022 Dispense with Petition	C.V.L.NARASIMHA RAO Vs B.V.RAMANA	T V S PRABHAKARA RAO		EAST GODAVARI
94	CC/425/2023 (WP/20335/2021)	J SARASWATHI Vs VEERABOINA SURESH BABU	G RAMACHANDRA REDDY	T BALASWAMI	CHITTOOR
95	CC/427/2023 (WP/20427/2021)	B MUNEPPA Vs THE STATE OF ANDHRA PRADESH	G RAMACHANDRA REDDY	PUBLIC PROSECUTOR (AP) T BALASWAMI	CHITTOOR
96	CC/632/2023 (WP/1323/2021) IA 1/2023 Direction Petition	SRI PANITHI JEEVAN B.A Vs SRI Y.RAVI SHANKAR REDDY IPS	G RONALD RAJU		GUNTUR
97	CC/633/2023 (WP/5214/2020)	PULA GOUSIA Vs SRI G. SHYAM PRASAD IAS	GHANTA SRIDHAR		ANANTAPUR
98	CC/1496/2026 (WP/25217/2025) IA 1/2026 Dispense with Petition	KARRI SHIMMAYYA Vs S SATYANARAYANA GARU IAS	DEVALARAJU ANIL KUMAR	U KANAKA RAJU NAGARAJU PULLAGURA	GUNTUR
99	CC/1705/2026 (WP/28869/2025)	KONA JAHNAVI Vs M M NAYAK IAS	PATURY PRAVEEN	U KANAKA RAJU NAGARAJU PULLAGURA K RADHIKA Chejarla Venkateswara rao SC For A.P.Kapu welfare and developement Corp.LTD	KRISHNA
100	CC/2306/2026 (WP/26714/2025)	BALLA RAMYA DEEPIKA Vs RAMBABU	V SURYA KIRAN KUMAR	BH RAMA KRISHNA NAIK	WEST GODAVARI

FOR ADMISSION

101	CC/4045/2026 (WP/17268/2025) IA 1/2026 Dispense with Petition	YMR CONSTRUCTIONS Vs KANTILAL DANDE	DEVASRI ROSHAN KANCHARLA	NAGARAJU NAGURU R 5 NOTICE SERVED	SPS NELLORE
102	CC/4508/2026 (WP/20602/2026) IA 1/2026 Dispense with Petition	JYOTHI HANUMANTHARAO Vs KANTHILAL DANDEY IAS	MODAPOTHULA SUMALATHA		PRAKASAM
103	CC/4531/2026 (WP/25714/2026) IA 1/2026 Direction Petition	VIJAYASREE RICE INDUSTRIES PRIVATE LTD Vs Y MEGHA SWAROOP IAS	VENKAT CHALLA		WEST GODAVARI
104	CC/4538/2026 (WP/18438/2026)	PALEPU VISHNU PHANI SRIKANTH Vs KANTILAL DANDE	RAVULA NAGARJUNA		EAST GODAVARI